

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) ::

TIS HAZARI COURTS::DELHI

No. 32236 /Purchase Cell/15Dated 31 JUL 2015**LIMITED TENDER IN TWO BID SYSTEMS**

1. The Manager, Kendriya Bhandar, West Block VIII, Wing-III, Ground Floor, R.K. Puram, New Delhi.
2. The Manager, NCCF India Ltd., 92, Deepali Building, 6th Floor, Nehru Place, ND.
3. The Manager, DSIDC, Admn. Block Okhla Phase-I, Near Police Station, New Delhi.
4. The Manager DCCW Store Limited, Karam Pura Road, Moti Nagar, New Delhi-15
5. The Manager, Delhi State Consumer Co-operative Federation Ltd., E-579 Palam Extn. (Ramphal Chowk) Sector-7, Dwarka, New Delhi-110077
6. The Manager, Sudhar Sabha Consumers Co-operative Store Ltd., DDA Shop No. A/1 Market, B-4, Lawrence Road, Delhi-35.
7. Notice Board:- At Tis Hazari, Patiala House, Karkardooma, Saket, Dwarka and Rohini Courts, for information to other Government stores/Emporium/General enderers.
8. **District Court Website Committee, Tis Hazari Courts with the request to place the tender form on the website of District Court, Delhi and proof of uploading be also sent to this office.**
9. M/s Hari Ram Gulab Rai & Sons, 376/18, Khari Baoli, Delhi - 110006.
10. M/s Nileshkumar shyamji & Co., 200, Narshi Natha Street, Bhat Bazar, Mumbai-400009.
11. M/s Chandra Prakash & Co., 1139, Mishra Raja Ji Ka Rasta, Chandpole Bazar, Jaipur, Rajasthan, India - 302001.
12. M/s Asia Brooms Udyog, 1/1/41, Singh Sabha Road, Subzi Mandi, Clock Tower, Delhi-110007.
13. M/s Nandaji Brooms & Duster, Basai, Sector 70, Near Ashoka Farm House, Noida-201307, U.P.
14. M/s Rajat Cottage Industries, Shivaji Park, Near Anaj Mandi Khandasa Road, Gyan ki Dukan wali gali, Gurgaon-122001, Haryana.

Sub : (1) Purchase of 800 Kg. Brooms as per detail below :

- ❖ It should be manufactured by well reputed company i.e. Hari Ram Gulab Rai & Sons, Chandra Prakash & Co., Nileshkumar Shamji & Co.

EMD :- ₹ 1,000/-

- Limited tenders are invited in two bid systems i.e. Technical & Financial bid separately for Purchase of 800 Kg. Brooms. The Technical Bid should contain the details specifications/description along-with necessary documents as mentioned in the terms & Conditions. The Financial Bid should contain competitive price for the subject item and other relevant description.
- The quotation / tenders complete in all respect must be put only in the tender box placed **in room no. 209, Second Floor, Tis Hazari Courts, Delhi on or before 22.08.2015 by 4:30 P.M.** which will be opened on the same day or some other day in the presence of tenderers.

TERMS & CONDITIONS

1. **The tenderers are required to submit two sealed envelopes. One envelope should contain technical bid and the other financial bid. Both these envelopes must be contained in a big single envelope.** On the said Big single envelope the name of the article must be mentioned clearly for which quotation/quotations has/have been called.
2. **The name of bid i.e. Technical or Financial as contained in both these envelopes must be mentioned on both the envelopes separately.**
3. The tender must be accompanied with sample of the item. Without sample of the item, tender shall not be considered. The sample should be submitted at Purchase Cell, Room no. 214, 2nd floor, Tis Hazari Courts, Delhi.
4. Each sample should be marked and numbered by the firm, clearly visible, failing which the sample may not be considered.
5. The financial bid/bids of only those tenderer/tenderers shall be considered who are eligible and qualified in their technical bid.
6. "IN CASE THE EMD OF BIDDER IS LYING IN THIS DEPARTMENT FOR ANY PREVIOUS SUCCESSFUL OR UNSUCCESSFUL TENDER, THE SAID EMD SHALL NOT BE CONSIDERED WHILE EVALUATING THIS TENDER. ONLY THE BIDS WITH FRESH EMD SHALL BE CONSIDERED. THE DATE OF EMD SHOULD BE POST PUBLICATION DATE. THE EMD HAVING PRE PUBLICATION DATE SHALL NOT BE CONSIDERED".
7. Quotations through byhand, courier, post (i.e. Speed Post, Regd. Post etc.) and any other means, shall not be accepted/ entertained in any case.
8. **The tenderers must have PAN number & copy of the same be also enclosed with Technical Bid.**
9. **The goods, including for works contract, shall be supplied by bidder or its authorized distributor in Delhi and against a sale invoice issued from Delhi. The delivery of goods shall also be made from Delhi. The bidder or dealer as the case may be, who supplies the goods should be registered with the Delhi VAT Department and carry a valid Tax Identification Number issued by it. Further, the quoted bid price in the tender shall be inclusive of all taxes and duties.**
10. The tenders/Quotations received after due date and time shall not be considered.